## Notification of the Ministry of Human Resource Development

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): Sir, I lay on the Table: -

A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Women and Child Development) Notification No. ADM/SWD/MS/DA/97/626 dated 30th June, 2000 publishing the Dadra and Nagar Haveli Dowry Prohibition Rules, 1999 alongwith delay statement under Dowry Prohibition Act, 1961. [Placed in Library. *See* No. L.T. 4524/01)

## Report and Accounts (2000-01) of the Hindustan Organic Chemicals Limited, Raigad, Maharashtra and related paper

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (SHRI SATYA BRATA MOOKHERJEE) : Sir, I lay on the Table: -

I. (1) A copy each (in English and Hindi) of the following papers,

under sub-section (1) of section 619A of the Companies Act, 1956: -

- (a) Fortieth Annual Report and Accounts of the Hindustan Organic Chemicals Limited, Raigad, Maharashtra for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
  [Placed in Library. See No. L.T. 5245/02]
- II. A Statement (in English and Hindi) giving reasons for not

laying the Annual Report of Bengal Immunity Limited, Kolkata for the year 2000-2001, within the stipulated period. [Placed in Library. *See* No. L.T. 4549/02]

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